

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(1)

O.A.NO.2152/2001

Friday, this the 24th day of August, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Vijay Kumar S/O Sh. Sardari Lal
Chief Parcel Clerk
Northern Railway, Karnal.Applicant
(Applicant in person)

Versus

1. General Manager, Northern Railway,
HQ Baroda House, New Delhi
2. Sh. Santosh Kumar, Station Superintendent
Northern Railway, Karnal
3. D.R.M. Northern Railway
New Delhi.Respondents

O R D E R (ORAL)

On application made, the applicant is allowed to withdraw the present OA with liberty. The OA is accordingly dismissed as withdrawn.


(S.A.T. Rizvi)
Member (A)

/sunil/